

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

251. CP/71(MB)2023

**IN THE MATTER OF**

Kirti Dhanpal Bhawsar  
Vs

... Petitioner

Registrar of Companies Mumbai

... Respondent

U/s 441 of the Companies Act, 2013

**Order Delivered on 14.02.2024**

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

SHRI. SANJIV DUTT,  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant:

For the Respondent:

---

**ORDER**

Since it is the Special Bench today which started at 2:30 pm., the matter did not come up for hearing. Adjourned to **27.03.2024**.

Sd/-  
SANJIV DUTT  
Member(Technical)

Sd/-  
REETA KOHLI  
Member(Judicial)

/Ziyaul/